## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3293
ANSWERED ON:23.08.2011
REHABILITATION OF AILA AFFECTED PEOPLE
Baske Shri Pulin Bihar

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total amount allocated to the Government of West Bengal to restore normalcy in the cyclone 'Aila' affected areas since 2008;
- (b) whether the total fund has been utilised properly;
- (c) if so, the number of people benefitted;
- (d) whether all the affected people have been rehabilitated;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The State of West Bengal was affected by Cyclone 'Aila' in May 2009. The Central Government has released Rs. 166.869 crore from National Calamity Contingency Fund (NCCF) in 2009-10 for management of Cyclone 'Aila', besides releasing Rs. 197.93 crore as central share to Calamity Relief Fund (CRF).
- (b) to (f): With regard to status of relief and rehabilitation this is to mention that in the wake of natural disaster, the State Government concerned are primarily responsible for undertaking relief and rehabilitation works on the ground. The State Government of West Bengal has reported affirmatively about proper utilization of the additional fund given from NCCF. About the rehabilitation work the State Government has reported that approx. 67.74 lakh persons were affected in the entire State. 2,25,571 persons in the district of South 24 Parganas were benefitted from the fund given to it. The State Government has further sanctioned Rs. 251.50 crore as house building grant so far against the requirement of Rs. 552.07 crore for partially and fully damaged kutchcha houses.